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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 415/2019 & I.A. 10751/2019**

**RESMED INDIA PRIVATE LIMITED**

.....Plaintiff

Through: **Mr. Aryan Dev Pandey, Advocate**

versus

**K. RAMESH**

.....Defendant

Through:

**CORAM:**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

**14.11.2025**

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Since this bench is not assembling after lunch, this matter is not being taken up today.

List on 17.03.2026.

**SUBRAMONIUM PRASAD, J**

**NOVEMBER 14, 2025**

**SS**